

14

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 637/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Everymedia Technologies Pvt. Ltd.
V/s.
Dar Media Pvt. Ltd.& Anr.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
14	Raisa Contractor (for Respondent)	Associate	Raisa.
	Pratiksha Shetty for Applicant	Associate	Pratiksha.

ORDER
TCP No. 637/ I&BC/NCLT/MB/MAH/2017

At request of both the parties on the ground that Settlement is in progress,
list this matter on 13.12.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)